

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1582
TO BE ANSWERED ON 31/07/2026

UNIVERSAL DEPLOYMENT OF e-MARG

1582 Shri Sanjay Kumar Jha:

Will the Minister of Rural Development be pleased to state:

- (a) whether the Ministry has allocated INR 18,907 crore with a target for constructing 26,474 km of rural roads under Pradhan Mantri Gram Sadak Yojana in Financial Year 2026-27;
- (b) whether the Ministry has emphasized the universal deployment of e-MARG — an electronic platform for real-time monitoring of road maintenance — but its adoption remains incomplete across States, underscoring the need for consistent maintenance of roads already built; and
- (c) if so, the binding mechanism the Ministry proposes to ensure States universally adopt e-MARG — so that quality and longevity of newly built rural roads is effectively maintained?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): For the Financial Year 2026–27, the Ministry has allocated a budget of Rs. 18,906.93 crore and vide the revised State/UT-wise targets issued on 24.07.2026, has set a target for the construction of 16,780 km of rural roads under various verticals of the Pradhan Mantri Gram Sadak Yojana (PMGSY). The details of revised targets for the Financial Year 2026-27 are given at **Annexure-I**.

(b) & (c): Since 2019, the Ministry has emphasized on the adoption of the e-MARG (Electronic Maintenance of Rural Roads) platform to facilitate digital planning, geo-referenced monitoring and management of maintenance of rural roads. The platform enables online recording of inspections, defect identification, maintenance planning, performance-based fund release and expenditure tracking. The States/UTs have adopted the platform for effective management of maintenance of road in Defect Liability Period (DLP) that is 5 years after the completion of the road projects. Till 26.07.2026, an amount of Rs. 5,394 crores have been incurred on the maintenance of rural roads through the eMARG platform.

Maintenance of rural roads constructed under PMGSY is the responsibility of the respective State Governments. To ensure wider adoption and effective implementation of e-MARG, the Ministry has put in place the following mechanisms:

- (i) Provision has been made in Standard Bidding Document of PMGSY ensuring use of eMARG by contractors for submission of bills and payments for maintenance.

(ii) The Ministry monitors maintenance performance of the States/UTs through e-MARG based routine inspections and the established quality monitoring mechanism to encourage timely maintenance and improve the durability of PMGSY roads. The periodic review of States/UTs are based on the real-time reports generated through e-MARG.

(iii) Progress of usage of e-MARG is reviewed periodically by the Ministry with the States/UTs. In addition, periodic training, technical support and hand-holding are provided for employees from time to time.

These measures have ensured universal adoption of e-MARG and strengthened the monitoring to ensure quality and longevity of rural road assets created under PMGSY.

Annexure referred to in part (a) of Rajya Sabha Unstarred Question No. 1582 for 31.07.2026 regarding “Universal deployment of e-MARG”

Details of States/UTs wise revised targets for the Financial Year 2026-27:

Sl. No.	State/UT Name	Targets		
		Road Length (km)	No. of Bridges	No. of Habitations
1	A & N Islands	58	0	0
2	Andhra Pradesh	803	72	10
3	Arunachal Pradesh	1666	75	22
4	Assam	489	45	81
5	Bihar	547	197	107
6	Chhattisgarh	2272	37	659
7	Goa	10	2	0
8	Gujarat	101	75	0
9	Haryana	0	0	0
10	Himachal Pradesh	781	32	24
11	Jammu & Kashmir	647	44	227
12	Jharkhand	922	108	0
13	Karnataka	97	4	0
14	Kerala	221	11	1
15	Ladakh	97	0	1
16	Madhya Pradesh	1033	79	151
17	Maharashtra	598	36	3
18	Manipur	800	46	30
19	Meghalaya	330	54	5
20	Mizoram	151	7	0
21	Nagaland	148	0	2
22	Odisha	277	27	8
23	Puducherry	25	0	0
24	Punjab	150	2	0
25	Rajasthan	1537	3	1000
26	Sikkim	148	29	8
27	Tamil Nadu	151	11	0
28	Telangana	902	99	1
29	Tripura	396	10	25
30	Uttar Pradesh	296	0	1
31	Uttarakhand	377	38	34
32	West Bengal	750	6	0
Total		16780	1149	2400
